

various acts of omission and commission of executive excesses and police brutalities perpetrated on the innocent citizens during the period of second emergency and fix up responsibilities for such acts; and

(b) whether Government have any proposal to start criminal and civil cases and institute departmental cases for such erring persons?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The Government are aware of general complaints of this nature. A decision regarding investigation into such complaints will be taken, on merits of each case, as and when specific cases are brought to the Government's notice. Depending upon the results of such investigations, appropriate action will also be initiated against the erring persons.

Statement made by former Minister of State for Home Affairs in Mexico

114. SHRI S. KUNDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the former Minister of State for Home Affairs while at Mexico sometime in 1976 made a statement to the effect that in India only "terrorists" are detained under MISA; and

(b) if so, the steps taken to tell the truth to the people abroad?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) According to our mission in Mexico, the former Minister of State in the Ministry of HOME AFFAIRS had said:

"Naturally there were many arrests and the state of emergency was declared. A little later the majority of political prisoners were freed, except for the terrorists."

(b) In reply to a number of questions tabled in the House information

will be furnished about the facts relating to detentions made under the Maintenance of Internal Security Act, 1971, during the emergency. These facts would be reported by the press, in India and abroad, for the information of the public.

Dialyses Arrangement for Shri Jayaprakash Narayan

115. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government will take up all necessary steps including setting up of additional Dialyses at places where so required, to meet the medical requisites for proper medical attention of Lok Nayak Jayaprakash Narayan; and

(b) if so, the steps proposed to be taken by the Government?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). Shri Jayaprakash Narayan is presently admitted in the Jaslok Hospital, Bombay and is getting treatment of his choice. He has been undergoing dialysis at Bombay and Patna. If it is found necessary to provide any facilities at any other place, the Ministry of Health will consider the same.

Issue of Licences to West Bengal

116. SHRI SOUGATA ROY: Will the Minister of INDUSTRY be pleased to state:

(a) the number of industrial licences issued to West Bengal in 1976-77; and

(b) particulars thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) During the period April, 1976—February, 1977, 55 industrial licences were issued for location of projects in Bengal.

(b) The details of industrial licences including name of the party, item of manufacture, capacity, location of the project etc. are published in "Weekly Bulletin of Industrial Licences, Import Licences & Export Licences", "Indian Trade Journal", and "Monthly List of Letters of Intent and Industrial Licences". Copies of the publications are available in the Parliament Library.

Completion of Nuclear Power Stations at Kalpakkam and Rana Pratap Sagar

117. SHRI SOUGATA ROY: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the progress of work at the nuclear power stations at Kalpakkam and Rana Pratap Sagar;

(b) the reasons for delay in completion of work;

(c) whether the external aid positions with respect to these power stations is satisfactory; and

(d) the Government's policy with regard to fast breeder reactors for future power stations?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The first unit of the Rajasthan Atomic Power Station has been in commercial operation since December, 1973. Pre-commissioning trial runs of various system of the second unit of the Rajasthan Atomic Power "Project" are in progress. As regards the first unit of the Madras Atomic Power Project at Kalpakkam, the work of erection of major nuclear equipment and turbo generator is in an advanced stage. Civil works have been largely completed for the second unit and manufacture of equipment is in progress.

(b) The delay in completion has been mainly due to delays encountered

in the indigenous manufacture of major nuclear and conventional equipment, non-availability at certain times of essential construction material and difficulties experienced in procuring from alternative sources specialised equipment affected by the embargo imposed by certain countries.

(c) We are no longer dependent on external aid for the Rajasthan Atomic Power Project. The Madras Atomic Power Project is being set up without any external aid.

(d) Government have initiated a programme so that eventually substantial quantities of power can be generated using relatively more abundant thorium. The programme consists of the setting up of an experimental Fast Breeder Test Reactor (FBTR) at Kalpakkam in Tamil Nadu by 1979-80 for providing experience in the construction and operation of sodium cooled fast breeder reactors as a first step. The next step will be the construction of commercial fast breeder reactors after sufficient experience has been gained in the operation of the FBTR.

Naxalite Prisoners in West Bengal

118. SHRI SAUGATA ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Naxalite prisoners held in West Bengal on various charges; and

(b) the future policy of Government with regard to Naxalites?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) Information on Naxalities in custody as under trials for specific offences under various laws is being collected and will be laid on the Table of the House.